

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 33(ND)13
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017**

NAME OF THE COMPANY: M/s. Shiv Kuamr Jain & Ors. V/s. M/s. Spell Organics Ltd. & Ors.

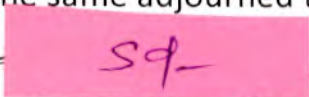
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rakesh Sinha	Adv.	Petitioner	R.S.
2.	Dhruv Surana	Adv.	Petitioner	D. Surana

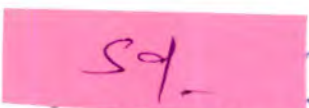
Order

Mr. Dhruv Surana, learned counsel for the petitioner has informed that as per communication received from the chamber of the respondent's counsel, there has been demise in his family and he would not be able to appear in court today.

In view of the same adjourned to 19th July 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]